

Affidavit in Part / Full Satisfaction of Deposit

IN THE COURT OF _____

AT _____

No. _____ of 20

Between

Plaintiff
Petitioner

Decree-Holder

AND

Respondent
Defendant

Judgment-Debtor

AFFIDAVIT

I _____ Son of _____ Caste _____

Age _____ years Occupation _____ Residence of _____

_____do hereby solemnly affirm and state an oath as follows:

1. That I am _____ herein fully aware with the facts of the case

2. That the amount of Rs. _____ is in deposit in the Hon'ble court being deposit by which is payable to me towards the Part/full satisfaction of the said and the sum reserves to be paid in Cash or by Cheque to me /

DEPONENT

Place:

Dated _____ 20_____

Sworn and signed before me this _____ day of _____ 20

ADVOCATE